

**Central Administrative Tribunal
Principal Bench, New Delhi.
CP-97/2016
IN
OA-793/2013**

New Delhi this the 22th day of September, 2016.

Hon'ble Sh. Raj Vir Sharma, Member (J)

Hon'ble Sh. K.N.Shrivastava, Member (A)

1. Ram Kishan, Age -65 years
S/o Sh. Lunid Chand
K-45, Srinivaspuri,
New Delhi-45
... Applicant

(By Advocate : Mr. Sachin Chauhan)

Versus

1. Dr. Dinesh Chandra Joshi,
Secretary,
Ministry of Health and Family Welfare,
Nirman Bhawan,
New Delhi-110001

2. Dr. Dinesh Chandra Joshi,
Director,
Central Govt. Health Scheme (CGHS),
Nirman Bhawan, Delhi-110011

3. Dr. Pradeep Kumar
Additional Director (HQ)
C.G.H.S.,
9, Bikaner House Hutment,
Shahjahan Road,
New Delhi -110 011 .. Respondents

(By Advocate : Mr. Rajat Gaur)

ORDER (ORAL)

Mr. Raj Vir Sharma, Member (J)

Heard the parties. Learned counsel for the respondents has produced an order dated 01.04.2016 issued by respondents. After perusing the aforementioned order we are satisfied that the Tribunal's order has been substantially complied with. Therefore, the CP is closed. Notices issued to the respondents are discharged. Liberty is granted to take appropriate proceedings if so required.

**(K.N. Shrivastava)
Member (A)**

**(Raj Vir Sharma)
Member (J)**

